Notification No.38/2001-Central Excise (N.T.)

In exercise of powers conferred by clause (b) of section 2 of the Central Excise Act, 1944 read with sub-rule (1) of rule (3) of the Central Excise (No.2) Rules, 2001, the Central Board of Excise and Customs appoints the officers specified in column (2) of the Table below as Central Excise Officers and invests them with all the powers, to be exercised by them throughout the territory of India, of an officer of Central Excise of the rank specified in the corresponding entry in column (3) of the said Table, such powers being the powers of a Central Excise Officers conferred under the said Act and rules made thereunder with effect from 1 st July, 2001.

TABLE

SI.No.	Officers	Rank of Officer of Central Excise
(1)	(2)	(3)
1.	 Officers of the Director General of Central Excise Intelligence, namely: - 1. Director General 2. Additional Director General 3. Additional Director 4. Joint Director 5. Deputy Director or Assistant Director 6. Senior Intelligence Officer 7. Intelligence Officer 	 Chief Commissioner Commissioner Additional. Commissioner Joint Commissioner Deputy Commissioner or Assistant. Commissioner Superintendent Inspector
2.	 Officers of Directorate General (Vigilance), namely: - 1. Director General (Vigilance) 2. Additional Director General 3. Addlitonal Commissioner (Vigilance) 4. Joint Commissioner (Vigilance) 5. Deputy Commissioner or Assistant Commissioner (Vigilance) 	 Chief Commissioner Commissioner Additional Commissioner Joint Commissioner Deputy Commissioner or Assistant Commissioner
3.	 Officers of Directorate General of Revenue Intelligence, namely: - 1. Director General 2. Additional Director General 3. Additional Director 4. Joint Director 5. Deputy. Director or 6. Senior Intelligence Officer 7. Intelligence Officer 	 Chief Commissioner Commissioner Additional Commissioner Joint Commissioner Assistant Commissioner Superintendent Inspector
4.	Officers of Directorate General of Central Economic Intelligence Bureau, namely: - 1. Deputy Director General 2. Assistant Director General 3. Senior Technical officer 4. Intelligence Officer	 Commissioner Joint Commissioner Assistant Commissioner or Deputy Commissioner Inspector
5.	 Officers of Directorate General of Inspection (Customs and Excise), namely: - 1. Director General 2. Additional Director General 3. Additional Director 4. Joint Director 5. Deputy. Director or Assistant Director 6. Senior Intelligence Officer (Class-I & II) 	 Chief Commissioner Commissioner Additional Commissioner Joint Commissioner Assistant Commissioner or Deputy Commissioner Superintendent

6.	 Officers of Directorate of Statistics and Intelligence, namely: - 1. Director 2. Joint Director 3. Deputy Director 4. Senior Research Officer and Senior Analyst 5. Assistant Director Research and Junior Analyst 6. Statistical Investigator (Senior Grade) 7. Statistical Investigator (Ordinary Grade) 	 Commissioner Joint Commissioner Assistant Commissioner or Deputy Commissioner Assistant Commissioner or Deputy Commissioner Superintendent Inspector Inspector
7.	Officers of Customs in Export Processing Zones, Free Trade Zones or Special Economic Zones, namely: - 1. Commissioner 2. Additional Commissioner 3. Joint Commissioner 4. Assistant Commissioner or Deputy Commissioner 5. Appraiser 6. Examiner 7. Preventive Officer	 Commissioner Additional Commissioner Joint Commissioner Assistant Commissioner or Deputy Commissioner Superintendent Inspector Inspector
8.	Assistant Director (Cost) in Central Excise Commissionerate	Assistant Commissioner or Deputy Commissioner

F.No.208/10/2001-CX.6

(P.K. Sinha)

Under Secretary to the Government of India

(Notification No. 38/2001-C.E. (N.T.), dated 26-6-2001, as amended by Notification No. 32/2002-C.E. (N.T.), dated 17-9-2002 and No. 1/2002-C.E. (N.T.), dated 13-1-2003)